

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.08.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5506 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Vs. Union Bank of India & Anr.	Harish Plaha

Copy to: -

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

**By order
-sd/-
Assistant Registrar**